## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A.<br>No. | T.P. No. | Purpose               | Section | Name of the Parties M/s. / Mr.  |
|-------------------------|----------|-----------------------|---------|---|
| CP 171/16               | TP 70/17 | For filing objections | 433( e) | Fedex Express Transportation & Supply Chain Services (India) Pvt. Ltd., Vs NAXR Logistics Pvt. Ltd. |

| SL. NAME (IN CAPITAL) NO. & PHONE NUMBER        | REPRESENTATION TO WHOM | SIGNATURE  |
|---|------------------------|------------|
| T MAHESH 'NI                                    | Respondent all 1 to 6  | Will       |
| 2. PAJKUMAR MD<br>on beholf of<br>Indialow (L1) | PETITIONER             | As news 1) |
| 9620212325                                      |                        |            |

## ORDER

Counsel for Petitioner is present. Proxy Counsel for Respondent is present. For hearing as a last chance list it on 17/01/2018 and no further adjournment will be given.

Member (T)

Member (J)